

Through Fax

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
2. Sri Rajesh Kumar Singh, Secretary, DLSA, Ranchi.

Sub.- Regarding nomination for attending the National Seminar on “Role of Law Schools’ Legal Aid Clinics in facilitating Access to Justice” scheduled to be held on 30th July, 2017 at New Delhi.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for attending the National Seminar on “**Role of Law Schools’ Legal Aid Clinics in facilitating Access to Justice**” which is scheduled to be held on 30.07.2017 at New Delhi.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid National Seminar.

This is for kind information and needful.

Encl.- As above (02 sheets).

Yours faithfully,


Sd/- R.K. Vaish

Registrar (Administration)

Memo no. 3355 /Apptt.

dated, the Ranchi 25.7.17

Copy forwarded to the Judicial Commissioner, Ranchi & Principal District & Sessions Judge, Jamshedpur for information and needful / the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/2002 dated 19.07.2017 & JHALSA/2051 dated 25.07.2017 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


25.07.17
Registrar (Administration)